

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 5 of 2001

Jabalpur, this the 6th day of April, 2004

Hon'ble Mr. M.P. Singh, Vice Chairman

Biharilal, S/o Argun,
aged about 48 years, Ex-
Gangman under PWI, NKJ, R/o
Hirapur, Kondiya,
Tah.& Distt. - Katni(M.P.)

APPLICANT

(By Advocate - Shri S.K. Mishra on behalf of
Shri H.R. Bharti)

VERSUS

1. Union of India, through
Secretary(Estt.),
Ministry of Railways, Railway Board,
New Delhi.
2. General Manager,
Central Railway, Mumbai(CST)
3. Divisional Railway Mnager,
Central Railway, Jabalpur(MP)

RESPONDENTS -

(By Advocate - Ku. Anjali Banerjee)

ORDER (ORAL)

The learned counsel for the applicant seeks
permission to withdraw this OA. The learned counsel for
the respondents does not have any objection to dismiss
this OA as withdrawn. Accordingly, with the consent of
the parties, the OA is dismissed as withdrawn. No costs.

[Signature]
(M.P. Singh)
Vice Chairman

SKM

पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....

प्रतिलिपि लालो लिखा:-

(1) रामिर, उत्तर रेलवे लाइ वार एसेमिट्रिक्स, जबलपुर

(2) लोकेश श/रीकरी/कु.....के काउंसल H.R.Bharti

(3) प्रसादी श/कीरती/कु.....के काउंसल Ku. A. Banerjee

(4) बंधुपाल, केम्पअ., जबलपुर न्यायालय

सूचना एवं आवश्यक कार्यवाही हेतु

[Signature]
रामिर
12/4/04

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12/4/04